

GOVERNMENT OF INDIA
MINISTRY OF STEEL

LOK SABHA
UNSTARRED QUESTION NO. 4009
FOR ANSWER ON 25.03.2025

IMPORT OF STEEL

4009. SHRI IMRAN MASOOD:

Will the Minister of STEEL be pleased to state:

- (a) the steps being taken by the Government to mitigate the impact of the increasing steel import and inflation on the domestic steel prices especially on the prices of the hot-rolled coil prices;
- (b) whether the Government is planning to impose duties or tariffs on imported steel in order to support domestic manufacturers and protect them from dumping practices;
- (c) if so, the time by which it is likely to be planned;
- (d) the manner in which the Government intends to balance inflationary pressures with the need to stimulate domestic steel production and safeguard capital expenditure projects that depend on affordable steel; and
- (e) the measures being taken to improve the competitiveness of domestic steel manufacturers to reduce dependency on imports in the long term?

ANSWER

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)
MINISTRY OF STEEL

(a)to(e): Steel is a deregulated sector and steel prices are determined by demand supply dynamics of market forces. The Government acts as a facilitator, by creating a conducive policy environment for the development of steel sector.

Government has taken following steps to improve the competitiveness of domestic steel manufacturers to reduce dependency on imports:-

- (i) Launch of the Production Linked Incentive (PLI) Scheme for Specialty Steel to promote the manufacturing of 'Specialty Steel' within the country and reduce imports by attracting capital investments.
- (ii) Introduction of steel Quality Control Orders thereby banning sub-standard/ defective steel products in domestic market as well as imports to ensure the availability of quality steel to the industry, users and public at large.
- (iii) Implementation of Domestically Manufactured Iron & Steel Products (DMI&SP) Policy for promoting 'Made in India' steel for Government procurement.
- (iv) Anti Dumping Duty (ADD) measures pertaining to some steel products like seamless tubes, pipes and hollow profiles of iron, alloy, or non-alloy steel (other than cast iron and stainless steel) (from China PR), electro-galvanized steel (from Korea RP, Japan, Singapore), stainless-steel seamless tubes and pipes (from China PR), welded stainless steel pipes and tubes (from Vietnam and Thailand) are in place currently.
- (v) Countervailing Duty (CVD) is in place for Welded Stainless Steel Pipes and Tubes from China and Vietnam.
